

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Monday the 07<sup>th</sup> day of August 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla,  
Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No. 745/2023 For Stay IA No. 746/2023	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr.  <b>WITH</b>	Mr. Avinash Krishnan Ravi	
2	Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No. 749/2023 For Stay IA No. 750/2023	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	Mr. Avinash Krishnan Ravi	
3	Comp App (AT) (CH) (Ins) No. 240/2023 For Exemption IA No. 768/2023 Leave to file IA No. 769/2023 For Stay IA No. 770/2023	Raghuram Hume Pipes Private limited Vs Pankaj Dhanuka & Anr.  <b>WITH</b>	Mr. Rahul Balaji	
4	Comp App (AT) (CH) (Ins) No. 241/2023 For Exemption IA No.773/2023 Leave to file IA No. 771/2023 For Stay IA No. 772/2023	Raghuram Hume Pipes Private limited Vs Pankaj Dhanuka & Anr.	Mr. Rahul Balaji	
5	Comp App (AT) (CH) (Ins) No. 225/2023 For Condone Delay IA No. 732/2023 For Stay IA No. 736/2023 For Exemption IA No. 734 & 735/2023 For Additional Docs. IA No. 733/2023	Mahal Hotel Pvt. Ltd. Vs Dr. Govindarajula Venkata Narasimha Rao, RP of Viceroy Hotels Ltd.	Mr. Sandeep Bajaj	Mr. Pradeep Joy

6	Comp App (AT) (CH) (Ins) No. 228/2023 For Condone Delay IA No. 741/2023 For Stay IA No. 742/2023 For Urgent Listing IA No. 740/2023	Shiv Ratan Pareek & Anr. Vs Southern Power Distribution Company of Telangana Ltd.& 7 Ors.	Mr. D Narendar Naik	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Com App (AT) (CH) (Ins) No.105/2023 IA No. 385, 386, 387, 569 & 782/2023	Thippareddygari Harikrishna Reddy Vs Indiabulls Hpusing Finance Ltd & Anr.	Mr. Chandramouli Prabhakar Mr. R. Prithviraj Pandian	Mr. Dheeraj Nair

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA (AT) No. 94/2021 (CA (AT) No. 363/2019) For Injunction IA No. 517/2023	Jitendra Virwani Vs MRO TEK Reality Limited & 20 Ors	M/s UKCA & Partners	Mr. Pawan Jhabakh- R1, R11 R13 & R15 Mr. Rajesh Ramanathan- R2- R8, R14 Mr. Ashok Bannidinni- R10, R17 & R19
9	Comp App (AT) (CH) (Ins) No.134/2022 For Stay IA No. 319/2022	Venkat Rao Marpina Vs Vemuri Ravi Kumar & Anr.	Mr. Roshan Atiq M	Dr. Uma Shankar Gollapudi- R1
10	Comp App (AT) (CH) (Ins) No.159/2023 For Stay IA No.527/2023	D Srinivasa Rao Vs Stressed Assets Stabilization Fund & Anr.	Mr. D Srinivasa Rao	Mr. T Ravichandran

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 185/2023 For Stay IA No. 589/2023	Aditya Kedia & Anr. Vs Southern Power Distribution Company of Telangana Limited & 7 Ors.	Mr. Arun C Mohan	

		<b>WITH</b>		
12	Comp App (AT) (CH) (Ins) No. 200/2023 For Stay IA No. 658/2023	Reactive Metals of India Pvt. Ltd. & Anr. Vs Southern Power Distribution Company of Telangana Ltd. & 7 Ors.	Mr. Y Suryanarayana	
13	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense With IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs Mr. T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors	Mr. Adithya Reddy	Mr. T Ravichandran- R1
14	Comp App (AT) (CH) (Ins) No. 31/2023 For Stay IA No. 116 & 117/2023 To implead IA No. 621/2023	GVRs Manian Vs R. Venkatakrisnan Liquidator, St. John Freight System Ltd.	Mr. Subhang P Nair	Mr. TK Bhaskar
15	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors Vs Mr. D. Tej Kumar & 51 Ors.	Mr. Anant Merathia	Mr. D Srinivasa Rao R2
16	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 For Additional docs IA No. 458/2023	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr.	Mr. Pawan Jhabakh	Mr. T Ravichandran- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) No. 32/2023 For Stay IA No. 268/2023 For Condone Delay IA No. 267/2023 Delay in filing IA No. 266/2023	Unique Training Corporation India Pvt. Ltd. & Anr. Vs Smt. Lakshmi Satish Kumar	Mr. SK Srinivasan	
18	TA (AT) No. 138/2021 (CA (AT) (Ins) No.1239/2019	Kartik Kalevar & 14 Ors. Vs M/s. Metrocorp Infrastructure Limited	Mr. Mithun Shashank	Mr. Mani Bhadra Jain

19	TA (AT) No. 132/2021 (CA (AT) (Ins) No. 564/2020	MR K Siddharth Jain Vs M/S Shree Krishna Polystap Pvt. Ltd.	Ms. Charu Sachdev	Mr. C Ramesh Kumar
20	Comp App (AT) (CH) No. 37/2021 For Condone Delay IA No. 489/2021	Sudershan Kumar Manchanda & 2 Ors Vs S.M. Kannappa Automobiles Pvt. Ltd. & 5 Ors	Mr. Anirudh Krishnan Mr. Advaith Neelakanttan	Mr. Smaran Shetty- R1, R2, R4, R6 Mr. Pradeep Nayak- R5
21	Comp App (AT) (CH) (Ins) No. 80/2022 For Condone Delay IA No. 162/2022	Tesla Controls India Pvt. Ltd. Vs Pace Electricals Pvt Ltd.	Mr. K Sureshkumar	Mr. Sanjay Nair Ms. Janani Shankar
22	Comp App (AT) (CH) (Ins) No. 323/2022 For Stay IA No 682/2022	Mr. Naseer Ahmed Vs State Bank of India  <b>WITH</b>	Mr. G Sridhar	Mr.B Chandrasekaran
23	Comp App (AT) (CH) (Ins) No. 19/2023 For Stay IA No. 61/2023	Mr. Awaiz Ahmed Vs State Bank of India	Mr. G Sridhar	Mr.B Chandrasekaran
24	TA No.57 /2021 (Comp App (AT) (Ins) No. 460/2020)	V N Commercial Corporation Vs Mr. C Srinivasan, Resolution Professional & 2 Ors	Mr. Ashish Rana	Mr. Chakravarthi Srinivasan- R1 Mr. Ajmal Azzath- R2 Mr. Ravi Kumar- R3
25	Comp App (AT) (CH) (Ins) No.298/2022 For Stay IA No.617/2022, For Exemption IA No.618 & 619/2022	Phoenix ARC Private Limited Vs. Balakrishnan Venkatachalam & Anr  <b>WITH</b>	Ms. Abitha Banu	M/s. AK Mylsamy & Associates- R1
26	Comp App (AT) (CH) (Ins) No.313/2022 For Exemption IA No. 661 & 662/2022, For Stay IA No. 663/2022	Phoenix Arc Private Limited Vs. Balakrishnan Venkatachalam & Anr	Ms. Abitha Banu	M/s. AK Mylsamy & Associates- R1
27	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption	Employees Provident Fund Organisation Vs T. Sathisan RP & 2 Ors	Mr. Aravind Rajagopal	Mr. T Ravichandran- R1 Mr. Sandeep Bajaj- R2

	IA No. 298/2022			
28	TA (AT) No. 76/2021 (CA (AT) No. 122/2018) For Directions IA No. 345/2023 Additional docs. IA No.338/2023	S.K. Bigstar Foods Limited & 8 Ors Vs TM Food Processing Ltd & 25 Ors.  <b>WITH</b>	Mr. I. Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
29	TA (AT) 77/2021 (CA (AT) No. 163/2018) Additional docs IA No. 346/2023	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors.  <b>WITH</b>	M/s R Antony Roche Kamal	Mr. Sandeep Kumar Ambalavanan R1-R9
30	TA (AT) No. 78/2021 (CA (AT) No.210/2018) Additional docs. IA No. 347/2023	Rayudu Nagabhushan & 17 Ors Vs SK Bigstar Foods Limited & 22 Ors.  <b>WITH</b>	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah- R1  Mr. Sandeep Kumar Ambalavanan- R2- R10
31	TA (AT)No. 80/2021 (CA (AT) No. 211/2018) For Additional docs. IA No. 364/2023	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Limited & 22 Ors.	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah- R1  Mr. Sandeep Kumar Ambalavanan- R2- R10
32	Com App (AT) (CH) (Ins) No. 46/2021 For Interim Relief IA No. 101/2021 For Condone Delay IA No. 102/2021 For Exemption IA No. 103/2021 To implead IA No. 313/2023	Punjab National Bank Vs KSK Mahanadi Power Company Limited & 3 Ors	Mr. Anirudh Krishnan	M/s Shardul Amarchand Mangaldas & Co- R1 M/s Sagar Associates- R2 Mr. Edward James- R3
33	TA (AT) No. 181/2021 (CA (AT) No. 191/2019)	D. Aravindakshan Vs Agastya Bio Pharm India Ltd. & 5 Ors	Prof. D Arvindakshan	Mr. K Mahadevan- R1-R6
34	Comp App (AT) (CH) (Ins) No. 105/2022 For Stay IA No. 240/2022 To implead IA No. 563/2023	A Shankar Vs Bank of India & Anr	Mr. Harishankar Mani	Mr. T. Ravichandran R1

35	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020)	Sumit Binani RP of KSK Mahanadi Power Company Ltd Vs Power Finance Corporation Ltd. <b>WITH</b>	Shardul Amarchand Mangaldas & Co	Ms. Srideepa Bhattacharya
36	TA No. 43/2021 (Comp App (AT) (Ins) No.1097/2020) IA No. 670 & 671/2021	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binani	Mr. Edward James	Mr. Sumesh Dhawan
37	Comp App (AT) (CH) (Ins) No. 53/2022 Interim Injunction IA No. 104/2022 For Stay IA No.105/2022 For Exemption IA No. 106/2022	K.S. Srinivasan Vs T. Udayakumar, Ex Director Land Mark Housing Project (Chennai) P Ltd & 2 Ors. <b>WITH</b>	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3
38	Comp App (AT) (CH) (Ins) No.83/2022 For Exemption IA No.164/2022 For Stay IA No. 165/2022 For Direction IA No. 166 /2022	K.S.Sreenivasan Vs T. Udayakumar, Ex Director Landmark Housing Projects (Chennai) Pvt. Ltd & 2 Ors.	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3
39	Comp App (AT) (CH) (Ins) No.272/2022 For Stay IA No. 583/2022	Jai Jinendra Enterprises & 7 Ors. Vs. Sanjeevi C & Anr <b>WITH</b>	Mr. Pawan Jabakh	Ms Jayanthi K Shah- RP/R1
40	Comp App (AT) (CH) (Ins) No. 295/2022	Jai Jinendra Enterprises & 7 Ors. Vs. Sanjeevi C & Anr	Mr. Pawan Jabakh	Ms Jayanthi K Shah- RP/R1 Mr. S Ramesh- R2

**2.00 P.M**  
**(Virtual Mode)**

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41	Comp App (AT) (CH) (Ins) No.94/2022 For Stay IA No. 220/2022	Girij Enterprises Vs Regen Powertech Pvt. Ltd & 2 Ors  <b>WITH</b>	M/s Viruksham Legal	Mr.AG Sathyanarayana - R1,R2 Ms. Shanmitha R3
42	Comp App (AT) (CH) (Ins) No. 114/2022 For Stay IA No. 269/2022 To Dispense with IA No. 270/2022 To implead IA No. 526/2022	Gail (India) Limited Vs Mr. Ebenzer Inbaraj RP, Regen Powertech Pvt. Ltd  <b>WITH</b>	M/s Giridhar & Sai	Mr.AG. Sathyanaryana
43	Comp App (AT) (CH) (Ins) No. 118/2022 For Stay IA No. 280/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Pvt Ltd & 2 Ors.  <b>WITH</b>	Mr. Shri Venkatesh	Mr. AG Sathyanaryana - R1 Mr. Vipin WarriarR2
44	Comp App (AT) (CH) (Ins) No. 72/2022 For Stay IA No. 152/2022	Regen Infrastructure and Services P Ltd Vs Regen Powertech Pvt Ltd & 2 Ors.  <b>WITH</b>	Mr. B. Dhanaraj Ms. K. Parvathi	Mr.AG Sathyanarayana - R1, R2 Ms. Shanmitha R3
45	Comp App (AT) (CH) (Ins) No. 79/2022 For Stay IA No. 160/2022 For Urgent Hearing IA No. 161/2022 To implead IA No. 223/2022 & 28/2023 To Vacate IA No. 246 /2022	Asset Reconstruction Company (I) Ltd. Vs Ebnezar Inbaraj RP of Regen Powertech Pvt. Ltd.  <b>WITH</b>	Mr. VV Sivakumar	Mr.AG Sathyanarayana - R1 M/s RRG & Associates- R2 Ms. Shanmitha R3
46	Comp App (AT) (CH) (Ins) No.93/2022 For Stay IA No.215/2022	L&T Infra Investments Partners Vs Regen Powertech Pvt Ltd & 2 Ors.  <b>WITH</b>	Mr. Cibi Vishnu	Mr. AG Sathyanarayana -R1 Ms. Shanmitha- R3

47	Comp App (AT) (CH) (Ins) No. 131/2022 For Stay IA No. 311/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. & Anr.  <b>WITH</b>	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Mr. B. Dhanaraj-R2
48	Comp App (AT) (CH) (Ins) No. 132/2022 For Stay IA No. 312/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd.	Mr. Cibi Vishnu	Mr.AG Sathyanarayana

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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